- (b) Advertisements are released by Directorate of Advertising & Visual Publicity only to such publications, which fulfil the criteria laid down in Advertising Policy. The Advertising Policy takes into account target area, circulation, readership as well as budgetary provisions to achieve the objectives of the advertisement released.
- (c) Quality of newspaper, in addition to circulation, is also taken into consideration for achieving the goal of reaching the target population effectively.

Composition of the Proposed Media Council

- 742. SHRI KULDIP NAYAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) what will be the composition of the proposed Media Council;
- (b) whether there is any intention to change the nomenclature from Press Council to Media Council or there is proposal to have a new Act to reorganise it: and
- (c) what are the agencies expected to do, if and when, they are admonished or censured by the Media Council?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) The Government does not have any proposal to set up a Media Council.

(c) Docs not arise.

Norms Prescribed for Censorship of Films

743. SHRIMATI CHANDRA KALA PANDEY: SHRI BRATIN SENGUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to

(a) who are the members of the Central Board of Film Certification (CBFC) and the Censor Board;

- (b) whether they are strictly maintaining the norms prescribed for censorship on films particularly on sex and violence;
- (c) reasons for Government failing to enact a law against the picturisation of vulger dance sequences in Hindi and other regional films; and
- (d) how does the Central Board of Film Certification give nod for the film of "Jai Devi Roop Kanwar"?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) The names of the members of the Central Board of film Certification are indicated in the Statement (See Below)

- (b) Yes, Sir.
- (c) Government have already issued statutory guidelines to the Board under the provisions of the Cinematograph Act, 1952 for certification of films. These guidelines inter alia cover depiction of sex and violence in films.
- (d) The Board has not certified any film by the name of "JAI DEVI ROOP KANWAR".

Statement

Members of the Central Board.of Film Certification

CHAIRMAN/

1. Shri Shakti Samanta

MEMBERS

- 2. Smt. Saroja Devi
- 3. Smt. Hcmalatha Ramesh
- 4. Shri G.K. Kutty
- 5. Shri Dipak Bysack
- 6. Ms. Maitreyi Saha
- 7. Shri Rama Kant Rath
- 8. Smt. Pratibha Ray
- 9. Shri Sukhbir Singh Panwar
- 10. Ms. Suhba Rajan Tampi
- 11. Shri Hormohan Bordoloi
- 12. Smt. Sharada Ashokvardhan
- 13. Shri Turlapaty Kutumba Rao
- 14. Shri T.V. Narayana
- 15. Shri Subha Somu
- 16. Ms. Siyasankari